CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



OA No.2578/2001

New Delhi, this the 3rd day of June, 2002

HON'BLE MR. SHANKER RAJU, MEMBER (J)

Shri Pyare Lal Jayant S/o Shri Sagarmal Retd. Guard A Special under D.R.M. Bikaner, R/o House No.1632 Sector-8, Faridabad -121006. Haryana.

Applicant

(By Advocate: Shri B.S. Mainee through Ms. Meenu Mainee)

VERSUS

Union of India : Through

- 1. The Secretary
 Ministry of Railways
 Railway Board
 Rail Bhawan,
 New Delhi.
- 2. The General Manager
 Northern Railway
 Baroda House,
 New Delhi.
- 3. The Divisional Railway Manager Northern Railway, Bikaner (Rajasthan).

... Respondents

(By Advocate: Shri B.S. Jain)

ORDER (ORAL)

Ms. Meenu Mainee, learned proxy counsel for applicant states that she has no instructions from his client, she seeks to withdraw the OA. Learned counsel for respondents has no objection.

2. OA is dismissed as withdrawn. No costs.

(SHANKER RAJU)
MEMBER (J)

/rao/